

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/287/2021
<b>NAME OF THE COMPANY</b>	
<b>NAME OF THE PETITIONER(S)</b>	State Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	Thota Madhu
<b>UNDER SECTION</b>	95 of IBC

**ORDER**

**Present:** Ld. Counsel Mrs. Sarvani Desiraju for the Petitioner.  
Ld. Counsel Mr. K. Phani Kumar for the Respondent.

**Heard. Reserved for orders.**

Both the Counsels may file written submissions not exceeding more than 2 pages within one week

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**